GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 333 ANSWERED ON 12/08/2025

PRADHAN MANTRI JANJATI ADIVASI NYAYA MAHA ABHIYAN

*333. Dr. Hemant Vishnu Savara: Shri Naba Charan Majhi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the estimated timeline for completion of the newly sanctioned roads and bridges under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) in tribal dominated areas in the country, State and district-wise including Palghar and Dahod;
- (b) the steps taken by the Government to ensure that these road and bridge projects are constructed to all-weather standards, especially in forest and hilly terrain inhabited by Particularly Vulnerable Tribal Groups (PVTGs) and the total funds sanctioned by the Government in this regard, State and district-wise;
- (c) the estimated number of PVTG habitations and beneficiaries expected to gain direct all weather connectivity as a result of these projects, State and district-wise;
- (d) whether the Government has set up any real-time monitoring or third-party quality assurance mechanisms to track the implementation of PM-JANMAN infrastructure works, State and district-wise; and
- (e) whether the basic infrastructure projects have improved economic activity and access to education and health facilities in Palghar and Dahod, if so, the details thereof, State and district-wise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. *333 TO BE ANSWERED ON 12.08.2025 REGARDING "PRADHAN MANTRI JANJATI ADIVASI NYAYA MAHA ABHIYAN"

(a): Under the road connectivity component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), a total of 8000 km of road length, including bridges, is targeted to be constructed for providing all-weather connectivity to the unconnected Particularly Vulnerable Tribal Groups villages across the country. Under PM-JANMAN, a total of 2,269 roads of 6,507 km and 7 bridges have been sanctioned to the States/UTs, out of which 125 roads of 748 km length have already been constructed as on 07.08.2025. The timeline for completion of PM-JANMAN is March 2028. The State-wise details under PM-JANMAN are given below:-

Sr No.		Sanctioned works					
	State Name	Number of Roads	Length Sanctioned (km)	Number of Bridges			
1	Andhra Pradesh	206	612.71	0			
2	Chhattisgarh	715	2449.10	0			
3	Gujarat	2	1.55	0			
4	Jharkhand	300	914.14	1			
5	Karnataka	40	63.75	2			
6	Madhya Pradesh	783	1835	0			
7	Maharashtra	27	50.13	0			
8	Odisha	66	211.14	4			
9	Rajasthan	38	98.68	0			
10	Telangana	25	66.97	0			
11	Tripura	67	203.10	0			
Total:		2,269	6,506.27	7			

District-wise details may be accessed at Programme website www.omms.nic.in ->Progress Monitoring ->Dynamic Reports ->Progress Report.

(b): The road connectivity component of PM JANMAN is being implemented as a vertical of Pradhan Mantri Gram Sadak Yojana (PMGSY). The standards for the construction of roads under PM JANMAN are as per technical specifications and geometric design standards of PMGSY given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual Indian Road

Congress (IRC) SP: 20: 2002, IRC SP: 72: 2015 and also, where required, the Hill Roads Manual IRC SP: 48 and other IRC Codes/guidelines.

The funds released to the States under PM-JANMAN, as on 7-8-2025, is given at Annexure-I. Central Funds are released to the States, and the States, in turn release the funds along with the State share to the concerned districts. District-wise details of expenditure incurred, including State share, may be accessed at Programme website www.omms.nic.in ->Progress Monitoring ->Dynamic Reports ->Progress Report.

(c): Under PM JANMAN, the following number of PVTG habitations have been sanctioned to get all-weather road connectivity as of now.

State	No of PVTG habitation sanctioned		
Andhra Pradesh	238		
Chhattisgarh	775		
Gujarat	2		
Jharkhand	301		
Karnataka	41		
Madhya Pradesh	808		
Maharashtra	27		
Odisha	74		
Rajasthan	38		
Telangana	26		
Tripura	73		
State Total	2403		

District-wise details may be accessed at Programme website www.omms.nic.in ->Progress Monitoring ->PMJANMAN STA Scrutinise.

(d): The Government is monitoring the progress of road projects under PMGSY, including under PM JANMAN, through various digital technologies and online platforms. The Online Management, Monitoring and Accounting System (OMMAS) is used for monitoring the physical and financial progress of the projects. Additionally, the e-MARG (electronic Maintenance of Rural Roads under PMGSY) platform is being implemented for monitoring the routine and periodic maintenance of roads. Further, the use of Geo-tagging through a mobile application enables real-time monitoring and verification of assets created under the scheme. All PMGSY and PM JANMAN roads and bridges are geo-tagged with photographs at different stages of construction. The implementation is also supported by GIS-based

planning tools and dashboards for better decision-making and transparency. In addition, there is a provision for regular review of maintenance of PMGSY by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/ Empowered Committee Meetings with the States. Besides above, special review meetings/monthly review meetings are also held by the Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development, with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme, including maintenance aspects.

Under the PMGSY, to bring execution of the programme to the desired quality standards, a three-tier quality management mechanism has been institutionalised, which ensures the durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at the initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed by National Rural Infrastructure Development Agency (NRIDA), a technical arm of the Ministry, for inspection of road works on a random sample basis, not only to monitor quality but also to provide guidance by senior professionals to the field functionaries. The observations of NQMs are sent for action to the State Governments, and Action Taken Reports (ATRs) are monitored at the technical arm of the Ministry viz. NRIDA. Based on the periodic monitoring of the quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments

(e): With the aim of reaching out to 22000 Particularly Vulnerable Tribal Groups (PVTG) majority tribal habitations and PVTG families in 200 districts across the country, the Union Ministry of Tribal Affairs has initiated an Information, Education, and Communication (IEC) campaign for the PM-JANMAN. The Union Cabinet has approved the mission, which focuses on 11 critical interventions related to 9 key aligned Ministries/Departments, with a budgetary outlay of Rs. 24,104 crores. While the impact evaluation study of road connectivity component of PM JANMAN will be undertaken after completion of works, various independent evaluation studies on PMGSY have concluded that it has improved access to education and health care facilities, facilitated employment generation in both farm and non-farm sectors, helped farmers in getting better farm prices etc. PMGSY

roads have provided better education opportunities to the children particularly girl child to continue their education beyond the elementary school level. Health facilities are being accessible to people. Women have been the major beneficiary, with most of the child birth taking place in government hospitals and also their participation in financial decisions has increased and it is reflected in their market accessibility. This scheme also addresses the various Sustainable Development Goals on poverty alleviation.

No proposals have been received and sanctioned for Palghar (Maharashtra) and Dahod (Gujarat) under PMJANMAN. The details of sanctions in the States of Gujarat and Maharashtra under PM-JANMAN are given in Annexure II.

No proposal is pending for sanction at MoRD / NRIDA for the States of Maharashtra and Gujarat under PM-JANMAN.

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 333 for 12.08.2025

State-wise details of the central fund released under PM-JANMAN

C NI -	Ctata Nama	Released (Rs. in crores)		
Sr No.	State Name	FY 2023-24	FY 2024-25	
1	Andhra Pradesh	41.20	0.00	
2	Chhattisgarh	143.93	180.00	
3	Gujarat	0.00	0.71	
4	Jharkhand	6.20	18.00	
5	Karnataka	0.00	13.58	
6	Madhya Pradesh	33.01	75.00	
7	Maharashtra	0.00	0.00	
8	Odisha	8.43	20.00	
9	Rajasthan	0.00	8.21	
10	Telangana	0.00	0.00	
11	Tripura	0.00	24.44	
	Total:	232.77	339.94	

In the CFY 2025-26, Rs. 1260 crore has been allocated among States implementing PM-JANMAN; however, fund proposals are awaited from States.

Annexure referred to in reply to part (e) of Lok Sabha Starred Question No. 333 for 12.08.2025

Details of proposals received and sanctioned in the states of Gujarat and Maharashtra under PM-JANMAN

State-Gujarat

SI. No	District	Block	Package Number	Year	Road Name	Pavement Length (in Kms.)	Total Cost (in lakhs)
1	Sabarkantha	Vijaynagar	GJ2108-P1		L021-Badarkha-Kathodi Vasahat Road	0.95	78.65
2	Sabarkantha	Vijaynagar	GJ2108-P1		L022-Kelava (Parosada)- Kathodi Vasahat road	0.6	45.64
Grand Total:						1.55	124.29

State - Maharashtra

SI.No	District	Block	Package Number	Year	Road Name	Pavement Length (in Kms.)	Total Cost (in lakhs)
1	Gadchiroli	Aheri	MH1001		L027-Umanur to Karancha road	2.12	155.37
2	Gadchiroli	Aheri	MH1003	2024 - 2025	L026-Kalled to Lowa	2.15	164.28
3	Gadchiroli	Aheri	MH1004		L024-SH376 to Pattigaon Road	4.86	460.23
4	Gadchiroli	Aheri	MH1011		L022-Naingudam to Tonder Road	5.6	591.71
5	Gadchiroli	Aheri	MH1012		L021-VR 120 to YERAMNAR TOLA	1.97	190.12
6	Gadchiroli	Bhamragad	MH10MH- 1013		L031-Irapnar To Kucher Road	2.3	207.18
7	Gadchiroli	Etapalli	MH1005	2024 - 2025	L023-SH 380 to Kukeli Road	0.8	75.82
8	Gadchiroli	Etapalli	MH1006	2024 - 2025	L022-Kotmi to Gaderi Road	2.86	283.72
9	Gadchiroli	Etapalli	MH1008	2024 - 2025	L024-SH 363 to Bater Road	4.11	394.59
10	Gadchiroli	Etapalli	MH1010		L025-Burgi to Abanpalli Road	4.62	433.65
11	Nashik	Nandgaon	MH20135		L073-MDR-90 to Ramwadi Road	0.9	87.48
12	Nashik	Nandgaon	MH20135		L074-VR-34 to Padjhapa Road	0.93	87.32
13	Nashik	Nandgaon	MH20135		L075-VR-34 to Dagadwadi Road	1.63	162.92

SI.No	District	Block	Package Number	Year	Road Name	Pavement Length (in Kms.)	Total Cost (in lakhs)
14	Raigad	Alibag	MH2490	2024 - 2025	L153-Basanewadi Road	2.5	202.87
15	Raigad	Alibag	MH24101	2024 - 2025	L157-Patwadi to Beloshi Paralwadi Road	2.5	273.39
16	Raigad	Khalapur	MH2483	2024 - 2025	L151-Vavoshi (Fanaswadi) To Dandwadi	0.8	75.8
17	Raigad	Khalapur	MH2482	_	L150-Vavoshi to Burmathwadi Road	0.65	86.46
18	Raigad	Khalapur	MH24112	1	L156-VR 19 To Madap Katkarwadi	0.51	86.2
19	Raigad	Khalapur	MH24111	_	L155-NH 04 To Hal Kh Katkarwadi	0.51	52.82
20	Raigad	Khalapur	MH24114		L158-SH 104 To Paud Adiwasiwadi(wadiPod)	0.51	93.78
21	Raigad	Mangaon	MH24115		L201-PANHALGHAR BK TO ADIWASIWADI	0.75	74.61
22	Raigad	Pen	MH24107	_	L152-ODR-55 TO KARANJALWADI	1.25	148.97
23	Raigad	Pen	MH24109		L151-ODR-45 TO MALWADI ROAD	0.655	99.36
24	Raigad	Sudhagad	MH2486	2024 - 2025	L150-MDR 38 to Karchunde Katkarwadi	1	100.07
25	Raigad	Sudhagad	MH24105	2024 - 2025	L156-Rasal to Rasal wadi Road	1.2	130.08
26	Raigad	Sudhagad	MH24106	2024 - 2025	L155-Kalam Thakurwadi Bridge to kauloshi katkarwadi	1.2	122.76
27	Thane	Murbad	MH30105	2024 - 2025	L500-VR 81 to Dehnoli Katkariwadi road	1.25	194.27
		50.135	5035.82				
